

enhancing private investments in the Mineral Sector and for bringing reforms in mining sector. In order to implement the announcements, Ministry of Mines has proposed composite reforms. A notice dated 24.08.2020 along with a note explaining the provisions of proposals was put on the website of the Ministry of Mines for seeking comments / suggestions from the General Public, Mining Industry, Stake Holders, Industry Associations and Other Entities concerned within a period of 10 days initially i.e., by 3rd September, 2020.

(b) Yes, Sir. The said Policy relates to legislative amendments. Comments/ Suggestions on the proposed reforms including legislation were invited from State Government on 07.08.2020. Subsequently a notice was placed on the website of Ministry of Mines on 24.08.2020 for seeking comments from General Public, Mining Industry, Stake Holders, Industry Associations and Other Entities concerned by 03rd September, 2020 and the time for seeking comments was further extended upto 10.09.2020.

(c) Yes, Sir, the time limit for seeking comments/suggestions on the proposed reforms was further extended by the Ministry of Mines upto 10th September, 2020. The details of the proposed reforms are still on the Ministry's website and all comments including from State Governments being received even beyond 10.09.2020 are being considered.

#### **Impact of pandemic on minorities**

920. SHRI TIRUCHI SIVA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Ministry has kept track of the disproportionate impact of the pandemic on minorities, if so, the measures adopted and results achieved;

(b) if not, the reasons therefor; and

(c) the current status of 'Nai Roshni, Seekho Aur Kamao' and 'Nai Udaan' schemes in the pandemic, the beneficiaries of each of these schemes since January, 2020?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI):

(a) and (b) The Covid-19 pandemic has impacted the entire population of the country including minorities. The Government of India in coordination with the State Governments has taken various safety measures to safeguard the health & hygiene of

the people and has extended various benefits to the citizens including large number of minorities. To mitigate the economic hardships faced by people due to COVID, the Government has given free ration, free gas cylinders, transferred money to the needy into their bank accounts, the benefits under PM Kisan Samman Nidhi & Garib kalyan Package has been given to the needy people, and Shramik Special Trains were arranged for migrant labourers to reach their homes. The Government has also announced special economic and comprehensive package of ₹ 20 lakh crores to combat the impact of the COVID-19 pandemic in India. The package includes, among others, relief measures under Pradhan Mantri Garib Kalyan Yojana, Pradhan Mantri Garib Kalyan Rojgaar Abhiyaan, relief measures for MSMEs and NBFCs etc. The above measures taken by the Government have largely benefitted the people including the minorities.

Ministry has continued to implement all its schemes as per the guidelines issued by the Government from time to time. Classroom oriented and hands on practical training have been kept on hold in view of the guidelines of Ministry of Home Affairs and Ministry of Health and Family Welfare. No specific information regarding disproportionate impact of the pandemic on minorities has come to the notice of Ministry.

(c) Nai Uddan Scheme is implemented in online mode and applications are being received online from the minority candidates for availing of the benefit under this schemes. An amount of ₹ 3.05 crore has been provided to 654 beneficiaries since January 2020.

Nai Roshni and Seekho aur Kamao Schemes are basically training oriented schemes and allocations have already been given to the Project implementing Agencies for imparting training to 26,225 and 79,100 beneficiaries under these schemes respectively since January, 2020.

#### **Complaints received by NCM**

921. SHRI BINOY VISWAM: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the total number of complaints and the types of complaints received by the National Commission for Minorities (NCM) during the last three years;

(b) the action Commission has taken on the complaints received last year;